

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU  
(Office of the Registrar General)

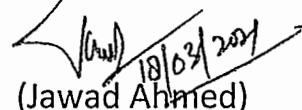
\*\*\*\*

O R D E R

No: 109/2021/RG Dated: 18-03-2021

In partial modification to the High Court order No. 933 of 2021/RG dated 26-02-2021 in respect of candidate figuring at Serial No. 1, please read the Name of the candidate as, "Al Tyibah" instead of "Toiba Khan". Further, her Date of Birth be read as "10-07-1988" instead of 10-06-1988.

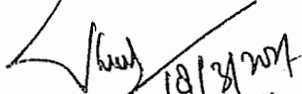
By order.

  
(Jawad Ahmed)  
Registrar General

No: 4230-43/RG /NG dated: 18.03.2021

Copy of the above forwarded to the:-

1. Principal Secretary to Hon' ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon' ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon' ble Mr. Justice Sanjeev Kumar.
4. Secretary to Hon'ble Mr. Justice Puneet Gupta  
... .. for information of their Lordships.
5. Registrar Vigilance, High Court of J&K, Jammu
6. Registrar Rules, High Court of J&K, Jammu
7. Registrar Computers, High Court of J&K, Jammu
8. Registrar Judicial, High Court Wing, Jammu  
....for information.
9. Registrar Judicial, High Court Wing, Srinagar for information and with the request to allow her to join.
10. Director Finance, High Court of J&K, Jammu
- ✓ 11. CPC e-Courts, High Court Main Wing, Jammu, for uploading the same on the official website of the High Court.
12. Accounts Officer, High Court Wing, Srinagar
13. In-charge, Chief Librarian, High Court Wing, Srinagar/Jammu  
.... for information and necessary action.
14. Ms. Al Tyibah D/O: Shakeel Ahmad Khan R/O: Alamdar Colony - B, Lalbazar, Srinagar  
.... for information and compliance.

  
Registrar General